

**Tender No. BOM HC/NAG/Housekeeping Services/1982/2025**

**THE HIGH COURT OF BOMBAY, NAGPUR BENCH, NAGPUR**

**CORRIGENDUM - I**

**Read :- Tender No. BOM HC/NAG/Housekeeping Services/1982/2025,  
dated 09.04.2025**

**Tender ID :- 2025\_BHCMU\_1169465\_1**

**Corrigendum Type :- Corrigendum**

**Amendment made in Tender Document are highlighted in bold letters**

<b>S. N.</b>	<b>Clause No. in Tender Document</b>	<b>Clause as per Tender Document</b>	<b>Amendment</b>
01	<b>19.6 Bid Security E.M.D. (Earnest Money Deposit)</b>	19.6.2. The bidder shall upload a copy of a Bank Guarantee in the form of a Bank Guarantee in "Annexure -B" in the Technical Cover. The Original Bank Guarantee be submitted to the High Court before the time of bid opening i.e.28/04/2025	<b>19.6.2. The successful bidder needs to submit the Bank Guarantee (Annexure-B) after awarding the contract.</b>

Nagpur

Dated : 23/04/2025



Registrar (Administration)